

ITEM NO.3

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 574/2023

JABBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mridula Ray Bharadwaj, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have not been received from the High
court and trial court. D.O. letter be issued.

List again on 18.7.2023.

H. SHASHIDHARA SHETTY
Registrar